

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1008/2021**

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Supinder Kour, Aged years, D/o Moti Singh, Resident of Baghat Barzulla, Srinagar.

.....Applicant

(Advocate:- Mr. M Y Bhat)

**Versus**

1. State of J&K through Commissioner cum Secretary to Government Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu and 4 ors.  
.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**